

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RSI PRIVATE LIMITED**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**Corrigendum to Form G - Change in Dates**

Particulars	Revised Date
Date of issue of provisional list of prospective resolution applicants	23rd December, 2024
Last date for submission of objections to provisional list	28th December, 2024
Date of issue of final list of prospective resolution applicants	7th January, 2025
Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12th January, 2025
Last date for submission of resolution plans	11th February, 2025

The committee of creditors has approved revised timelines to circulate RFRP, Evaluation Matrix, Information Memorandum and for submission of Resolution Plan vide email dated 20th December, 2024.

Please note that the extended CIRP timeline is expiring on 21st January, 2025. Hence, the above timelines are subject to the order of the Hon'ble NCLT, Kolkata Bench for extension/exclusion of CRIP period by a period of further 90 days.

The above corrigendum shall be read along-with Expression of Interest, Form G dated 04.10.2024 also available in [ibbi.co.in](http://ibbi.co.in)

**PRATAP MUKHERJEE,**  
**RESOLUTION PROFESSIONAL, RSI PRIVATE LIMITED**

Reg No. : IBBI/IPA-001/IP-P02515/2021-2022/13851

AFA No. : AA1/13851/02/201024/106135, valid upto 31/12/2025

27/A, Bhattacharjee Para Road, Paschim Barisha,

P.O. - Thakurpukur, Kolkata - 700063

Date : Kolkata

Place : 23.12.2024

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